NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO 26(ND)12 **CA. NO.**

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2016

NAME OF THE COMPANY: \mathbf{M}/s. Dr. Virender Bhati V/s. M/s. Forsen Healtcare Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	S. Itari	Haran Delv	Pelilioner	
3.	SAMRIDMI Hanshul	GOGIA ADV J	Respondents	Jamendhi

ORDER

Learned Counsel for the parties are present. Learned counsel seek and are given two weeks' time to advance the arguments in the matter.

List for on 24.10.2016.

(R.Varadharajan)

Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)